

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.353  
TO BE ANSWERED ON 13.08.2015**

**ALLOCATION OF POWER FROM UMPPs**

**†\*353. SHRI KANWAR SINGH TANWAR:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the present status of Ultra Mega Power Projects (UMPPs) in the country, project-wise along with quantum of power generated/likely to be generated;**
- (b) the criteria laid down by the Government for allocation of power generated from the Ultra Mega Power Projects (UMPPs) to different States;**
- (c) whether any Memorandum has been signed for the purpose and if so, the details thereof; and**
- (d) whether the Government has received any request from States for additional power allocation from UMPP, if so, the details thereof and the decision taken by the Government in this regard?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY**

**( SHRI PIYUSH GOYAL )**

**(a) to (d) : A Statement is laid on the Table of the House.**

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## **STATEMENT**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.353 TO BE ANSWERED IN THE LOK SABHA ON 13.08.2015 REGARDING ALLOCATION OF POWER FROM UMPPs.**

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**(a) : Four UMPPs, viz, Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have been awarded to the successful bidders so far. Mundra and Sasan UMPP have been fully commissioned. The status of awarded UMPPs is at Annex-I. Quantum of power generation by commissioned UMPPs in last four years is at Annex-II.**

**(b) : The allocation of Power from UMPPs is decided by Central Government in consultation with the States Governments. Upto 50% power is allocated to lead procurer, the state in which UMPP is located. Further, power allocation is based on location of project in particular region, power deficit, availability of transmission infrastructure and equity contribution in Special Purpose Vehicle (SPV), proportionate to power allocation to that particular state etc.**

**(c) : No, Madam.**

**(d) : Request from states of Madhya Pradesh, Himachal Pradesh, Rajasthan and Odisha were received for additional allocation of power from different UMPPs. However, states were informed that due to non-availability of untied capacity from UMPPs, their requests could not be agreed to.**

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**ANNEX-I**

**ANNEX REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 353 TO BE ANSWERED IN THE LOK SABHA ON 13.08.2015 REGARDING ALLOCATION OF POWER FROM UMPPs.**

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**STATUS OF AWARDED ULTRA MEGA POWER PROJECTS**

<b>Sl. No.</b>	<b>Name of UMPP &amp; Capacity</b>	<b>Location</b>	<b>Status</b>
<b>1</b>	<b>Sasan UMPP (6x660 MW)</b>	<b>Sasan in District Singrauli. Madhya Pradesh</b>	<b>Project awarded and transferred to M/s. Reliance Power Ltd. on 07.08.2007. Project is fully commissioned.</b>
<b>2</b>	<b>Mundra UMPP (5x800 MW)</b>	<b>Mundra in village Tundawand in District Kutch, Gujarat</b>	<b>Project awarded and transferred to M/s. Tata Power Ltd. on 24.04.2007. Project is fully commissioned.</b>
<b>3</b>	<b>Krishnapatnam UMPP (6x660 MW)</b>	<b>Krishnapatnam in District Nellore, Andhra Pradesh</b>	<b>The Project awarded and transferred to M/s. Reliance Power Ltd. on 29th January, 2008. The developer has stopped work at site, citing new regulation of coal pricing in Indonesia. The procurers have issued termination notice. The matter is subjudice.</b>
<b>4</b>	<b>Tilaiya UMPP (6x660 MW)</b>	<b>Near Tilaiya village in Hazaribagh and Koderma Districts, Jharkhand</b>	<b>Project awarded and transferred on 7<sup>th</sup> August, 2009 to M/s Reliance Power Ltd (RPL).The developer, Jharkhand Integrated Power Ltd (JIPL, a subsidiary of RPL), has issued notice of termination of Power Purchase Agreement (PPA) on 28.4.2015 citing non transfer of land to the developer by Jharkhand Government.</b>

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**ANNEX-II**

**ANNEX REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 353 TO BE ANSWERED IN THE LOK SABHA ON 13.08.2015 REGARDING ALLOCATION OF POWER FROM UMPPs.**

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**Quantum of power generation by commissioned UMPPs for the last four years**

<b>Name of the UMPP</b>	<b>Monitored Capacity as on 31.07.2015 MW</b>	<b>Generation (in MU)</b>				
		<b>2011-12</b>	<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16 (April – July)</b>
<b>Mundra UMPP</b>	<b>4000</b>	<b>179.86</b>	<b>12440.39</b>	<b>23927.8</b>	<b>26577.6</b>	<b>8224.3</b>
<b>Sasan UMPP</b>	<b>3960</b>	<b>-</b>	<b>-</b>	<b>2938.95</b>	<b>17273.83</b>	<b>9682.61</b>

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